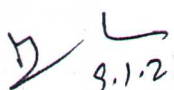


| WEEKLY STATEMENT FOR DISPATCH OF ORDERS | | | | |
|---|--------------|---------------------------|--|---|
| EXCISE APPEAL BRANCH | | | | |
| CESTAT, NEW DELHI-110066 | | | | |
| FROM 02.01.2023 To 06.01.2023 | | | | |
| S/NO. | APPEAL NO. | ORDER NO. | DATE OF ORDER RECEIVED FROM THE SPS HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS | DATE ON WHICH ORDER DISPATCHED |
| | | <u>FINAL ORDER</u> | | |
| I. | E/51046/2020 | FO/51227/2022 | 03/01/2023 | 03/01/2023 |
| | | <u>MISC ORDER</u> | | |
| | | Nil | | |
| | | <u>I.O. ORDER</u> | | |
| | | Nil | | |
| | | | |  9.1.23 Deputy Registrar Excise Branch-DB |

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepared by: Vikash (LDC)